

>

Title : Introduction of the Employees' State Insurance (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, on behalf of my colleague Shri Mallikarjun Kharge, I beg to move for leave to introduce a Bill further to amend the Employees' State Insurance Act, 1948.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Employees' State Insurance Act, 1948."

*The motion was adopted.*

SHRI HARISH RAWAT: I introduce the Bill.

---

-